

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE
SPSR NELLORE DISTRICT
PRESENT: Kum C.Yamini
Principal District Judge, Nellore

Sub: PUBLIC SERVICES - A.P.J.M.S.S. - Certain deputations and certain cancellation of deputations in the cadre of Process Server - Orders - Issued - Regarding.

Ref: Proceedings of the Principal District Judge, Nellore in R.C.A. No.14/2021 dated 17.02.2021 communicated in Dis No.701 dated 17.02.2021.

In partial modification of this court's proceedings issued in R.C.A No.14/2021 dated 17.02.2021 in the reference cited, the undersigned is pleased to pass the following:

ORDER

RCA No. 16 /2021 DATED 18.02.2021

Sri G.Manmadha Kumar, Process Server, Special Judicial Magistrate of I Class for Trial of Prohibition and Excise Offenses, Nellore is hereby deputed to work in III Additional District Court, Nellore until further orders by cancelling his earlier deputation to work in IV Additional Judicial Magistrate of I Class Court, Nellore.

The orders of deputation of Sri V.Lakshmi Narayana, Process Server, Principal District Court, Nellore to work in III Additional District Court, Nellore issued in the reference is hereby cancelled and the individual is deputed to work in IV Additional Judicial Magistrate of I Class Court, Nellore until further orders.

The orders of deputation of Sri B.Venkateswara Rao, Copyist, Principal District Court, Nellore to work in V Additional District Court, Nellore till 30.05.2021 issued in the reference is hereby cancelled.

Smt R.Sridevi, Copyist, Principal District Court, Nellore is hereby deputed to work in V Additional District Court, Nellore till 30.05.2021.

N.B: The individuals shall be relieved forthwith.

Principal District Judge,
Nellore

To
The individuals through their Presiding Officers.

Copies to: -

1. The Judicial Officers concerned.
2. The Senior Superintendent, Central Nazareth, Principal District Court, Nellore.
3. The Superintendent, Central Copyist Section, Principal District Court, Nellore.
4. The file/-

18/2/2021